

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : SR Marine Foods Pvt Ltd
PETITION NUMBER : CP/IB/12/2022
APPLICATION NUMBER : a) IA(IBC)/988(CHE)/2024
b) IA(IBC)/989(CHE)/2024

ORDER

Ld. Counsel Mr.Ganesan for the Applicant.

8.a. IA(IBC)/988(CHE)/2024 IN CP/IB/12/2022

This IA has been filed to take on record the 2nd Progress Report for the quarter ended 31.03.2024. The report is taken on record subject to all just exceptions.

IA(IBC)/988(CHE)/2024 is accordingly disposed off.

8.b. IA(IBC)/989(CHE)/2024 IN CP/IB/12/2022

This IA has been filed to take on record the report of revised list of stakeholders of the Corporate Debtor as per Regulation 31 of IBBI(Liquidation Process) Regulations, 2016. The same is taken on record subject to all just exceptions.

IA(IBC)/989(CHE)/2024 is accordingly disposed off.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk